Telecom Disputes Settlement & Appellate Tribunal

New Delhi

No. 1/Judicial/Misc./TDSAT/2024

Dated:

27.11.2025

NOTICE

It is informed to all the Advocates/parties that the hearing of cases in TDSAT fixed for 9th and 10th December, 2025 shall take place through virtual mode.

Desk Officer

To,

- 1. The Telecom Lawyers' Association, TDSAT
- 2. The Registrar-cum Principal Secretary, TDSAT.
- 3. The Director, TDSAT.
- 4. The Dy. Registrar, TDSAT.
- 5. The PPS/PS to Hon'ble Chairperson and Members, TDSAT.
- 6. Notice Board.
- 7. TDSAT Website.